No. 05/05/2014-IEPFA Government of India Ministry of Corporate Affairs ester Education and Protection Fund Authority

Investor Education and Protection Fund Authority

Ground Floor, Jeevan Vihar

Building 3, Parliament Street, New Delhi - Il 0001

Dated

18 Oct 2023

CIRCULAR

Subject: Invitation of applications for post of General Manager, Deputy General Manager and Assistant General Manager in the Investor Education and Protection Fund Authority, New Delhi.

Applications are invited from the eligible candidates to fill up the following posts in Investor Education and Protection Fund Authority on deputation basis:-

S.No.	Name of Post	No. of posts	Scale of Pay (7th CPC)	Place of posting	Method of recruitment
(a)	General Manager	01	Level -13	New Delhi	Deputation
(b)	Deputy General Manager	03	Level -11	New Delhi	Deputation including short-term contract
(c)	Assistant General Manager	01	Level - 10	New Delhi	Deputation including short-term contract

2. Eligibility conditions:-

I. For the post of General Manager

Officers of the Central or State Government

- a) holding analogous post on regular basis; or
- b) with 6 years regular service in Level 12 in the Pay Matrix of Rs. 78800-209200 or
- c) with 10 years regular service in Level 11 in the Pay Matrix of Rs. 67700-208700.

Desirable: Having experience in Administration / Establishment

II. For the post of Deputy General Manager

Officers of the Central Government/ State Government/Union Territories/ Recognized Research Institutes/Public Sector Undertakings /Statutory or Autonomous Organisations. These posts arc to be filled-up on deputation including short term contract basis-

- a) Holding analogous post on regular basis or equivalent; or
- b) A post in level-10 with five years regular service or equivalent.

Desirable: Having knowledge of Companies Act and experience in Administrative or Establishment matter.

III. For the post of Assistant General Manager

Officers of the Central Government/ State Government/Union Territories/ Recognized Research Institutes/Public Sector Undertakings /Statutory or Autonomous Organisations. These posts arc to be filled-up on deputation including short term contract basis-

- a) Holding analogous post on Regular basis; or
- b) With two years regular service in Level-8 in Pay Matrix of Rs. 47600-151100 or equivalent

Desirable: Having regular experience in Administration or Establishment

- 3. The maximum age limit for appointment on deputation is 56 years. The crucial date for determining the age limit shall be the closing date for receipt of application from the candidates.
- 4. The period of appointment, on deputation, for the post of General Manager will be 05 years, and for the post of Deputy General Manager and Assistant General Manager will be 3 years, and will be governed by the terms and conditions prescribed by the Department of Personnel and Training, Government of India, as amended from time to time.
- 5. Application in duplicate, in the prescribed proforma (Annexure-I) shall be completed in all respect along with Vigilance Clearance, Integrity Certificate and copies of APAR for last five years may be sent through proper channel to the undersigned at the following address, within 60 days of date of advertisement:

General Manager, IEPF Authority, Ground Floor, Jeevan Vihar Building, 3, Parliament Street, New Delhi-110001

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6. The terms and conditions of the services of the above posts shall be regulated by the Investor Education and Protection Fund Authority (Recruitment, Salary and other Terms and Conditions of the Service of General Manager and Assistant General Manager), Rules 2017 and Investor Education and Protection Fund Authority (Recruitment, Salary and other Terms and Conditions of Service of Deputy General Manager, Private Secretary, Personal Assistant, Stenographer, Senior Secretariat Assistant (SSA) and Junior Secretariat Assistant (JSA) Recruitment)Rules, 2018. which are available on the website of the Authority www.iepf.gov.in and the Department of Personnel and Training vide OM No.6/8/2009-Estt.(Pay II) dated 17.06.2010 and OM No.2/6/2018 -Estt.(Pay II) dated 18.05.2018, as amended from time to time. The prescribed proforma for the application is attached at Annexure I and same may also be downloaded from the website of the Authority www.iepf.gov.in.

General Manager IEPF Authority

To

- 1. Secretaries to Government of India, All Ministries / Departments of the Government of India.
- 2. All Chief Secretaries to the State Governments/Union Territories.
- 3. Director General of Corporate Affairs, New Delhi
- 4. All RDs/RoC-cum -OLs/ROCs/OLs, Ministry of Corporate Affairs.
- 5. Registrar, NCLT/ NCLAT, New Delhi
- 6. Director, Serious Fraud Investigation Office, Deen Dayal Upadhyaya Antodaya Bhawan, New Delhi.
- 7. Secretary, Competition Commission of India, MCA, New Delhi.
- 8. All Officers of Ministry of Corporate Affairs, Shastri Bhawan, New Delhi.
- 9. The Employment News, Sector-1, East Block, R.K. Puram, New Delhi. It is requested that this circular may kindly be published in the ensuing issue of the Employment News / Rozgar Samachar.
- 10. e-Governance Cell, Ministry of Corporate Affairs with the request to upload the vacancy circular on the website of the IEPF Authority and Ministry.

ANNEXURE-I

BIO-DATA/CURRICULUM VITAE PROFORMA

Paste your recent passport size photograph

1. Name and Address	
(in Block letters)	
2. Date of Birth (in Christian Era)	
3.i) Date of Entry into Service	
ii.) Date of retirement under	
Central/State Government Rules	
4. Educational Qualifications	
5. Whether Educational and other	
Qualifications required for the post	
are satisfied. (If any of the	
Qualifications has been treated as	
equivalent to the one prescribed in	
the rules, state the Authority for the	
same)	11 11 (Com
Qualifications /Experience required as mentioned in the advertisement/vacancy circular	Qualifications/Experience possessed by the officer
A) Essential Qualification	A) Essential Qualification
1.1) 200011111	
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with a detail made please? Not also the	in the ray of the research makes in the second
B) Experience-	B) Experience-
2) 2.1, 2.2	, A
preligion of the Windshill Architect August	provide a little of the state o
C) Desirable Qualification	C) Desirable Qualification
C) Desirable Quantication	O) Destructe Quantitative
6. Please state clearly whether in the	
light of entries made by you above,	
you meet the requisite Essential	
Qualifications and work experience	
of the post	
of the post	

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7. Details of Employment, in chronological order. Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient.

Office/Institution	Post held on Regular Basis	From	То	*Level in Pay Matrix/Pay Band and Grade Pay/Pay Scale of the post held on Regular Basis	Nature of Duties (in Detail) highlighting Experience required for the applied post
				34030	

*Important: Pay Band and Grade Pay granted under ACP/MACP are personal to the Officer and therefore should not be mentioned. Only Level in Pay Matrix/ Pay Band and Grade Pay/Pay Scale of the posts held on regular basis to be mentioned. Details of ACP/MACP with present Pay Band and Grade Pay where such benefits have been drawn by the Candidate, may be indicated as below;

Office/Institution	Level in Pay Matrix/ Pay, Pay Band and Grade Pay drawn under ACP/MACP Scheme	From	То

8. Nature of Present Employment i.e. Ad- Temporary or Quasi- or Permanent			
9. In case the present employment is held of deputation/contract state			
a.) The Date of initial appointment	b.) Period of appointment on deputation/contract	c.) Name of the parent office/organization to which the applicant belongs	d.) Name and pay of the post held in substantive capacity in the parent organization

1 Note: In case of officers ach officers should be followed with Cadre Clear Certificate 2 Note: Information Under It cases where a person is adre/organization but adre/organization	rwarded by ance, Vigila er Column 9(s holding a r	the parent cac nce Clearance c) & (d) above to post on deputa	and must be	Integrity given in tside the
 If any post held on Dep he past by the applican eturn from the last depu other details. 	t, date of			
1. Additional details about mployment: Please state whether work indicate the name of your against the relevant colum	king under employer			
 a) Central Governme b) State Government c) Autonomous Orga d) Government Unde e) Universities f) Others 	nization			
12. Please state whether yworking in the same Depa and are in the feeder grad to feeder grade.	artment			
13. Are you in revised sca If yes, give the date from revision took place and al the pre-revised scale	which the		6	
14. Total emoluments per	month now	drawn:		e seraka katangana
Basic Pay	Level	of Pay Matrix	Lai on	Total Emoluments
15. In case the applicant l Government, Pay Scales, following details may be	the latest Sal	ary Slip issued	by the	not following the Central Organization showing the
Basic Pay with scale of Pay and rate of increment	Dearness relief/other etc., (with	A CONTRACTOR OF THE PARTY OF TH	Total I	Emoluments

16. Additional Information, if any, relevant to the post you applied for in support of your suitability for the post. (This among other things may provide information with regard to (i) additional academic qualifications (ii) professional training and (iii) work experience over and above prescribed in the Vacancy Circular/Advertisement)	
(Note: Enclose a separate sheet, if the space is insufficient)	
17. Whether belongs to SC/ST	Manu by the transfer
information/Details provide by me are correct and tr material fact having a bearing on my selection has been	
	(Signature of the Candidate)
	Address:
Date	<u></u> €

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CERTIFICATE BY THE EMPLOYER/CADRE CONTROLLING AUTHORITY

The information /details provide in the above application by the applicant are true and correct as per the facts available on records. He/she possesses Educational qualifications and experience mentioned in the vacancy circular. If selected, he/she will be relieved immediately.

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2.	Also	certified	that;

- i) There is no vigilance or disciplinary case pending/contemplated against Shri/Smt._____.
- ii) His/her integrity is certified.
- iii) His/her ACR/APAR dossier in original is enclosed/photocopies of the ACR's/APAR for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.
- iv) No major/minor penalty has been imposed on him/her during the last 10 years or a list of major/minor penalties imposed on him/her during the last 10 years is enclosed. (as the case may be)

Countersigned

(Employer/Cadre Controlling Authority with Seal)